

BEFORE T.N. TIWARI, ADDL. SECRETARY & FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DÉPARTMENT OF LEGAL AFFAIRS
Room No. 409, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.21(225)2015-IC

Dated: 16.06.2015

IN THE MATTER OF:

Shri Amarjeet Singh,
House No. 550, Sector 8,
Faridabad-121006.

.....

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

.....

Respondent

ORDER

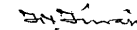
16.06.2015

The Appellant-Applicant filed an RTI application dated 18.02.2015 (received on 03.03.2015) addressed to both PIO and Appellate Authority seeking information on Point No. 10 and the Respondent-CPIO, vide, his letter dated 12.03.2015 and 11.03.2015 furnished the information sought by the Appellant-Applicant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the Appeal dated 03.03.2015 received on 18.03.2015.

2. I have gone through the Appeal Memo and the information furnished thereon by the CPIO, I am of the opinion that the subject-matter of the information sought by the Appellant Applicant is not, prime facie, a subject allocated to this Department as per the Government of India (Allocation of Business) Rules, 1961 as amended. Hence, Applicant's RTI/Appeal was transferred to i) Chief Secretary, Punjab Government, Chandigarh, ii) SIFO, New Delhi and iii) DG(Investigation), Income Tax Office, New Delhi, vide, CPIO's letters dated 12.03.2015 and 11.03.2015 for necessary action. The Appellant ought to have pursued his RTI application/Appeal with the CPIOs/FAAs of Punjab Government, SIFO and Income Tax Office. The Appellant Applicant may like to pursue his RTI application/appeal directly with the concerned CPIOs/FAAs. In view of this, there survives nothing in the present appeal.

3. Appeal is dismissed.

4. Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 is the 2nd Appellate Authority.


(T.N. TIWARI)

Additional Secretary & Appellate Authority

Copy to:

- 1) Shri Amarjeet Singh, R/o House No. 550, Sector 8, Faridabad-121006. (By Speed Post)
- 2) Shri K Ginkhan Thang, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri PR Ramanathan, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.